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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2075/2001

New Delhi this the 19th day of September, 2001

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri S.A.T. Rizvi, Member (A)

Vidya Nand Sharma S/O Late
Shri U.N.Sharma, Ex.General
Manager(Canteens) Lok Nayak Hospital,
New Delhi-2 and R/O F-48,Lado Sarai,
New Delhi-30

..Applicant

(Present in person)

VERSUS

1.The Medical Superintendent,
by name Dr.Bharat Singh,LNJP Hospital,
New Delhi.

2.The Officer Incharge,
of the Copying Branch through
Registrar CAT(PB) Faridkot House,
New Delhi-1

..Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)

We have heard the applicant. He has submitted that no further grievance survives with respondent No.2 i.e. Officer Incharge of the Copying Branch through Registrar, CAT(PB), New Delhi. We have also seen the report of the Joint Registrar dated 22.8.2001 with respect to our previous order dated 20.8.2001. The applicant has also categorically stated that he has received the copies of the relevant documents through Respondent No.2. In the circumstances, as Respondent No.2 is an unnecessary party,

2. In the above facts and circumstances, therefore, we do not find that this OA is maintainable under the provisions of Sections 14 and 19 of the

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Administrative Tribunals Act, 1985. The applicant has himself stated that he seeks certain documents from respondent No.1 for which he would make a suitable representation to them. The O.A. fails and is dismissed.

No order as to costs.



(S.A.T. Rizvi)
Member (A)



(Smt. Lakshmi Swaminathan)
Vice Chairman(J)

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